

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.No.4840/2018-B.Spl.,

Dated:09.12.2021

CIRCULAR

SUB: TELANGANA STATE JUDICIAL SERVICES - Observation of Punctuality in court working timings i.e, from 10.30 a.m to 5.00p.m., by all the Judicial Officers working in the State of Telangana - Certain Instructions - Issued.

REF: 1. High Court's Circular ROC.No.5108/2004-B.Spl., dated 06.08.2004.
2. High Court's Circular ROC.No.4840/2018-B.Spl., dated 17.08.2018.

In spite of several instructions issued by the High Court, it came to the notice of the High Court that some of the Judicial Officers working in the State are not punctual in observing the court timings. Therefore, the High Court hereby instructs all the Judicial Officers working in the State, to maintain punctuality and also maintain court working timings i.e., from 10.30 a.m. to 2.00 p.m. and from 2.30 p.m. to 5.00 p.m. Further all the Unit Heads are directed to monitor functioning of the courts under their control and ensure that all the Presiding Officers adhere to the said instructions of the High Court scrupulously.

Any deviation from the above, will be viewed seriously.

NOTE: (A) All the Prl. District and Sessions Judges/Unit Heads are directed to communicate the above Circular to all the Judicial Officers working in their Unit.

(B) Receipt of this circular be acknowledged.


REGISTRAR (VIGILANCE)

To

1. All the Judicial officers in the State of Telangana.
2. The Registrar General and all Other Registrars, High Court for the State of Telangana, Hyderabad.

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3. The Chief Judge, City Civil Court, Hyderabad.
 4. The Metropolitan Sessions Judge, Hyderabad.
 5. The Chief Judge, City Small Causes Court, Hyderabad.
 6. The Prl Special Judge for CBI Cases, Hyderabad.
 7. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Karimnagar, Khammam, Medak at Sangareddy, Mahabubnagar, Nalgonda,
Nizamabad, Rangareddy District at L.B.Nagar, Warangal
(with a request to communicate the Circular to all the Judicial Officers working in
their Unit)
 8. The Director, Telangana State Judicial Academy, Secunderabad.
 9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 10. The Secretary, Telangana High Court Legal Services Committee, High Court for
the State of Telangana, Hyderabad.
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